

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/34/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Malasri Nandi
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the 5th January, 2021

Sub: **Casual leave.**

Ref:- Your letter No. MACT(S) 626 dtd. 28.12.2020

Madam,

I am directed to inform you that your prayer for casual leave on 29.12.2020 and 31.12.2020 along with permission to leave the station with your official vehicle, at your own cost, from the morning to the evening of 29.12.2020 and from the morning to the evening of 31.12.2020, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/1996/35/A, dated 5-1-2021

Copy to:

1. ✓ The Project Manager, Gauhati High Court.

b
05/1/2021

JT.REGISTRAR (VIGILANCE)

Rosen